22.11.05

HON.MR.S.C.CHAUBE,MEMBER (A) HON.MR.K.B.S.RAJAN, MEMBER(J)

Shri S.K. Singh, proxy counsel for Shri S.K. Om, learned counsel for the applicant and Shri K.P.Singh learned counsel for the respondents.

Counsel for the applicant stated that the relief has already been granted to the applicant. Accordingly, he prays for withdrawl of the application as infructuous. Accordingly, the OA is dismissed as withdrawn.

MEMBER(J)

MEMBER(A)

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